

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Chief Justice's Secretariat)**

**Subject: Promotion of Graduate Process Servers to the post of
Junior Assistants under promotion quota in Subordinate
Judiciary of Kashmir division.**

ORDER

No. 251 of 2021/PSJ Dated: 23-04-2021

Sanction is hereby accorded to the promotion of following Graduate
Process Servers of Kashmir division to the posts of Junior Assistants
under promotion quota in the Pay Level-4 (25500-81100):

S. No.	Name of the Candidate	Residence
1	Mohd Hussain Koka	PDJ Court, Anantnag
2	Junaid Shafi	Munsiff Court, Pulwama
3	Muzzaffar Ahmad Lone	Munsiff Court, Gurez
4	Sheikh Mehraj-ud Din	PDJ Court, Srinagar
5	Jabeena Akthar	Judge Small Causes Court, Srinagar
6	Iram Altaf Qadri	CJM Court, Srinagar
7	Iflah Yaseen	Forest Magistrate Court, Srinagar
8	Mehraj-Ud-din Wani	Munsiff Court, D.H.Pora
9	Raziya Altaf	CJM Court, Kulgam

Note: The posting orders of the promotees shall be issued separately.

(By Order)

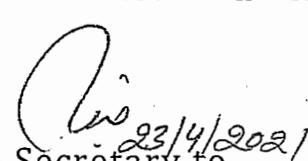

(Rajeev Gupta)

Principal Secretary to
Hon'ble the Chief Justice

No.: 69-79/PSJ-34
Copy to the:

Dated 23-04-2021

1. Registrar General, High Court of J&K, Jammu.
2. Registrar Vigilance, High Court of J&K, Jammu.
3. Registrar Rules, High Court of J&K, Jammu.
4. Principal District & Sessions Judge, Srinagar/Anantnag/Bandipora/Kulgam/
Pulwama for information.
5. CJM, Srinagar/Kulgam.
6. Judge Small Causes Court, Srinagar.
7. Forest Magistrate Court, Srinagar.
8. Munsiff Court, D. H. Pora.
..... for information.
9. Chief Librarian, High Court wing, Jammu/Srinagar.
10. Order File.
11. Incharge, NIC, High Court, Jammu for uploading the aforesaid order on the
High Court website.


Principal Secretary to
Hon'ble the Chief Justice